



आयकर अपीलीय अधिकरण, कोचीन पीठ
ब्लॉक-C-1 और C2, 1st तल,
केंद्रीय भवन, कक्कनाड, कोचीन - 682037
INCOME TAX APPELLATE TRIBUNAL :
COCHIN BENCH : COCHIN



NOTICE

F.No: 18/Jd/AT/Coch/2026

Date: 13.04.2026

As no regular bench is functioning at Cochin, in view to facilitate easy and quick disposal of Appeals and Petitions, for the time being, a virtual bench would be organized frequently. If any litigant (Assessee/Revenue) desires that their Petition or Appeal be heard virtually, they may intimate to the registry so, on email or by letter. Those Appeals and Petitions would be heard expeditiously, virtually. This arrangement will continue till the functioning of the bench regularly. There would also be a touring bench with prior intimation.

(Nisha Sivas)

Office Superintendent